

BUSINESS ADVISORY COMMITTEE

TWENTY-SEVENTH REPORT

(Third Lok Sabha)

The Business ~~Advisory~~ Advisory Committee held a sitting on Wednesday, the 29th April, 1964.

2. The Committee recommend allocation of time to the following items of Government legislative business as shown against each item:

- |  |                      |
|--|----------------------|
| (1) The Indian Railways (Amendment) Bill, 1964, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )              | 2 hours              |
| (2) The Drugs and Cosmetics (Amendment) Bill, 1964, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )          | 3 <sup>2</sup> hours |
| (3) The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Bill, 1964.<br>( <u>Consideration and passing</u> )    | 3 hours              |
| (4) The Taxation Laws (Continuance and Validation of Recovery Proceedings) Bill, 1964.<br>( <u>Consideration and passing</u> ) | 2 hours              |
| (5) The Industrial Disputes (Amendment) Bill, 1963, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )          | 4 hours              |

NEW DELHI,  
April 29, 1964  
Vaisakha 9, 1886 (Saka).

*Hukam Singh*  
(HUKAM SINGH)  
Chairman,  
Business Advisory Committee.